

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

6. C.P.(IB)/1054(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: SHRI SWAMI SAMARTH PROPERTY
DEVELOPERS PVT LTD.
Vs.
ASTM SKILLS PRIVATE LIMITED

SECTION: 7 of IBC 2016

ORDER

Mr. Kavisha Shah i/b KDS Law Associates for the Petitioner. None appeared for the Corporate Debtor nor Vakalatnama and reply is filed by them as undertaken by Ms. Chandni Tanna, Advocate who offered to file Vakalatnama and reply on behalf of the Corporate Debtor on 08.07.2022. Corporate Debtor is set ex-parte. List this matter for ex-parte hearing on **17.10.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/